

**Central Administrative Tribunal  
Principal Bench, New Delhi**

OA No. 3287/2015  
MA No. 2917/2015

New Delhi, this the 4th day of September, 2015

**Hon'ble Mr. Justice B.P. Katakey, Member (J)  
Hon'ble Mr. V.N. Gaur, Member (A)**

1. V.K. Sajin, Technical Officer in NTRO  
S/o Late V.R. Karunakaran  
R/o 57, Azad Nagar Housing Society, Near  
Sajjangarh Road, Udaipur-313001.
2. R.K. Tripathi, Technical Officer in NTRO  
S/o Shri G.P. Tripathi, resident of T-III/8, FRU  
Residential Complex, Sajjan Nagar, Udaipur-313001.

....Applicants

(By Advocate: Mr.M.K.Bhardwaj)

**Versus**

1. The Chairman,  
National Technical Research Organisation (NTRO)  
Government of India, Block -3, Old JNU Campus  
New Delhi-110067.
2. Controller of Administration (COA)  
National Technical Research Organisation (NTRO)  
Government of India, Block -3, Old JNU Campus  
New Delhi-110067.
3. OSD(CEI) and Acting Director (Establishment/Pers),  
National Technical Research Organisation (NTRO)  
Government of India, Block -3, Old JNU Campus  
New Delhi-110067.
4. Deputy Director(Estt) and Head of Office  
National Technical Research Organisation (NTRO)  
Government of India, Block -3, Old JNU Campus  
New Delhi-110067. ... Respondents

**ORDER (ORAL)**

**By Justice Mr. B.P. Katakey, Member (J);-**

Mr. M.K. Bhardwaj, learned counsel appearing for the applicants seeks and is allowed leave of the Tribunal to withdraw the OA with liberty to re-file the same.

2. Learned counsel also prays for allowing the applicants to return back the extra copies of the OA filed with the Registry.

3. The prayer is allowed.

4. The OA stands dismissed as withdrawn with liberty, as prayed for.

5. In view of the order passed, today, the Registry shall return the extra copies of the OA. The MA also stands disposed of.

**( V.N.Gaur)  
Member (A)**

**(B.P. Katakey)  
Member (J)**

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